

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25826/2026 BLAPL/8817/2026	DIPU NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	PARJANG /515 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000040/2026
2	D-BLAPL/25831/2026 BLAPL/8818/2026	SIMA NAIK@SIMANCHAL NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /202 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000226/2026
3	D-BLAPL/25836/2026 BLAPL/8819/2026	SULOCHANA SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /325 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001807/2026
4	D-BLAPL/25837/2026 BLAPL/8820/2026	JHILI MALLICK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHADRAK TOWN /168 /2026 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000026/2026
5	D-BLAPL/14865/2026 BLAPL/8821/2026	BULUA @ BAILOCHAN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /72 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000142/2026
6	D-BLAPL/25862/2026 BLAPL/8822/2026	BAPUN @ BISWAMBAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /459 /2024 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000089/2025
7	D-BLAPL/23816/2026 BLAPL/8823/2026	HAIRANIA @ HARIHAR DEHURY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /124 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000407/2026
8	D-BLAPL/23834/2026 BLAPL/8824/2026	LAXMAN BARIK VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KUNDRA /41 /2023 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur) CT/0000074/2023
9	D-BLAPL/24237/2026 BLAPL/8825/2026	TAPAN KUMAR DAKUA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (ASKA) /266 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000111/2026
10	D-BLAPL/25909/2026 BLAPL/8826/2026	PRABIN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /234 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000057/2026
11	D-BLAPL/23102/2026 BLAPL/8827/2026	DEBENDRA MALIK @ PELU VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	KHANTAPADA /246 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000299/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/24468/2026 BLAPL/8828/2026	DINABANDHU BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /116 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000606/2026
13	D-BLAPL/23999/2026 BLAPL/8829/2026	SUMANTA KUMAR MAHANTA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	JHUMPURA /46 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000040/2025
14	D-BLAPL/24478/2026 BLAPL/8830/2026	SULAMANI JANI VS STATE OF ODISHA(VIG.)	DILLIP KUMAR MOHANTY VS	BHUBANESWAR VIGILANCE /13 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000017/2026
15	D-BLAPL/25931/2026 BLAPL/8831/2026	JITU SENAPATI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /129 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000289/2026
16	D-BLAPL/25353/2026 BLAPL/8832/2026	AJIT BISOYI VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS	DIGAPAHANDI /39 /2026 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000047/2026
17	D-BLAPL/24551/2026 BLAPL/8833/2026	DHANAPATI BHATRA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	B.SINGHPUR /71 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kor TR/0000044/2026
18	D-BLAPL/25447/2026 BLAPL/8834/2026	NANDU @ APANA RAO VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	SPL.TASK FORCE /3 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000111/2026
19	D-BLAPL/24604/2026 BLAPL/8835/2026	DUKHISHYAM BADATIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /149 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000018/2026
20	D-BLAPL/25556/2026 BLAPL/8836/2026	RUNJA KANHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BAUNISUNI /15 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2026
21	D-BLAPL/25974/2026 BLAPL/8837/2026	SISA NAGESWAR RAO @ S. NAGESH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MACHHKUND /26 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000030/2024
22	D-BLAPL/24864/2026 BLAPL/8838/2026	AMIT KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /77 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000039/2026
23	D-BLAPL/25595/2026	TUKUNA BHOI	SUBRATA PANDA	PARJANG /88 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

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	BLAPL/8839/2026	VS STATE OF ODISHA	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000062/2021
24	D-BLAPL/26004/2026 BLAPL/8840/2026	PARMANAND OHDAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
25	D-BLAPL/25635/2026 BLAPL/8841/2026	K.RAMESH@KANCHADA RAMESH VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL. 2(a)C.C./0000013/2026 PADWA /30 /2026 SPECIAL JUDGE,KORAPUT(Koraput)
26	D-BLAPL/25679/2026 BLAPL/8842/2026	RAJESH KHANA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TR/0000039/2026 SARANGADA /113 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
27	D-BLAPL/26010/2026 BLAPL/8843/2026	PRAMOD ROUT VS STATE OF ODISHA	MAHES DAS VS	Spl/0000165/2026 TIKABALI /188 /2024 A.D.J.,BALLIGUDA(Kandhamal)
28	D-BLAPL/25091/2026 BLAPL/8844/2026	PRAKASH DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ST/0000028/2025 CHAKAPADA PS /79 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
29	D-BLAPL/25096/2026 BLAPL/8845/2026	SIMA HIKOKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	Spl/0000168/2026 / /0 SPECIAL JUDGE,KORAPUT(Koraput)
30	D-BLAPL/25211/2026 BLAPL/8846/2026	SISHIR MOHARANA VS STATE OF ODISHA	OM PRAKASH SARAN VS	TR/0000048/2026 GONDIA /3 /2026 SPECIAL JUDGE(POCSO), DHENKANAL
31	D-BLAPL/25373/2026 BLAPL/8847/2026	DIBAKAR SETHY @ SETHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	Spl/0000001/2026 BHADRESWAR /89 /2026 A.D.J.,SALIPUR(Cuttack)
32	D-BLAPL/25709/2026 BLAPL/8848/2026	DIBAKAR MAHANKUDA VS STATE OF ODISHA	RAKESH BEHERA VS	ST/0000044/2026 KABISURYANAGAR /462 /2024 A.D.J.,KODALA(Ganjam)
33	D-BLAPL/26039/2026 BLAPL/8849/2026	MADHABANANDA DASH VS STATE OF ODISHA	SK. ZAFARULLA VS	ST/0000178/2024 / /0 SPECIAL JUDGE, NIMAPARA(Puri)
34	D-BLAPL/25410/2026 BLAPL/8850/2026	HEMANTA KUMAR SAHU VS	DHANANJAYA MUND VS	TR/0000022/2026 G.R.P.S. (TITILAGARH) /88 /2026 SPECIAL JUDGE, TITILAGARH(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

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35	D-BLAPL/25734/2026 BLAPL/8851/2026	STATE OF ODISHA BISHAL KUMAR TANTY VS	SOUMYA RANJAN DAS VS	Spl/0000041/2026 PLANTSITE /736 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002412/2026
36	D-BLAPL/25746/2026 BLAPL/8852/2026	STATE OF ODISHA ISWARA @ ISWAR NAYAK VS	PRAHALLAD SAHU VS	TIKABALI /57 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000104/2024
37	D-BLAPL/26043/2026 BLAPL/8853/2026	STATE OF ODISHA BABULA RANA VS	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /57 /2026 A.D.J.,UMERKOTE(Nabarangapur) CT/0000031/2026
38	D-BLAPL/25803/2026 BLAPL/8854/2026	STATE OF ODISHA JANATHAN BADAETH VS	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /88 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000145/2025
39	D-BLAPL/25809/2026 BLAPL/8855/2026	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	MITU KUMAR BISWAL VS	// SPECIAL JUDGE, PURI(Puri) TR/0000082/2026
40	D-BLAPL/25814/2026 BLAPL/8856/2026	STATE OF ODISHA PATHAN@S.K.ASIF VS	BIJAY KUMAR BEHERA VS	KHURDA SADAR /140 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh TR/0000061/2026
41	D-BLAPL/26046/2026 BLAPL/8857/2026	STATE OF ODISHA UJMA SABIR SHEIKH @ UJMA SHABBIR SHEIKH VS	JUGALA KISHORE PANDA VS	SONEPUR /114 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000031/2026
42	D-BLAPL/25818/2026 BLAPL/8858/2026	STATE OF ODISHA ASHOK BARIK VS	BIRAJA PRASANNA DAS VS	RENGALI /1 /2024 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000029/2026
43	D-BLAPL/26086/2026 BLAPL/8859/2026	STATE OF ODISHA DAVID @ DEBENDRA KHOSLA VS	SANGRAM KESHARI ROUT VS	KODINGA /201 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000028/2026
44	D-BLAPL/25825/2026 BLAPL/8860/2026	STATE OF ODISHA DIPU NAIK VS	ARUN KUMAR DAS VS	PARJANG /516 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000106/2026
45	D-BLAPL/25962/2026 BLAPL/8861/2026	STATE OF ODISHA SANJAY JENA @ SANJAYA KUMAR JENA VS	ITISHREE TRIPATHY VS	DAMANJODI /74 /2026 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000076/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

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46	D-BLAPL/26197/2026 BLAPL/8862/2026	BASANTA MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /156 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000067/2026
47	D-BLAPL/25742/2026 BLAPL/8863/2026	BULU @ SUNIL NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	RENGALI DAM SITE /150 /2026 J.M.F.C,TALCHER(Anugul) GR/0001157/2026
48	D-BLAPL/26088/2026 BLAPL/8864/2026	RAFIQUE KHAN @ RAFIQUE @ DHULSA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	THELKOLOI PS /242 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000091/2026
49	D-BLAPL/26184/2026 BLAPL/8865/2026	PRADIPTA KISHORE DASH VS STATE OF ODISHA	SATYA MAHAPATRA VS	KENDRAPARA SADAR /421 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001653/2026
50	D-BLAPL/26092/2026 BLAPL/8866/2026	RAMAKRUSHNA PANIGRAHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NAYAPALLI P.S. /303 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000301/2026
51	D-BLAPL/26094/2026 BLAPL/8867/2026	ASLAM MD @ ASLAM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	THELKOLOI PS /242 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000091/2026
52	D-BLAPL/24826/2026 BLAPL/8868/2026	PINTU @ PARTHASARATHI DEWEDI VS STATE OF ODISHA	AVIRAM PATRA VS	KEONJHAR TOWN /454 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000866/2026
53	D-BLAPL/26100/2026 BLAPL/8869/2026	BIJAY KUMAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PIRAHAT P.S /23 /2025 A.D.J.,BHADRAK(Bhadrak) ST/0000140/2025
54	D-BLAPL/26104/2026 BLAPL/8870/2026	MUNA @ BIGHNESWAR MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /235 /2026 J.M.F.C,AUL(Kendrapara) GR/0000570/2026
55	D-BLAPL/26109/2026 BLAPL/8871/2026	SHITIKANTA PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /24 /2026 SPL..JUDGE SAMBALPUR(Sambalpur) TR/0000011/2026
56	D-BLAPL/26140/2026 BLAPL/8872/2026	SURYAKANTA PARIDA VS STATE OF ODISHA	SIDHARTH PARIDA VS	/ /0 1ST A.D.J., PURI(Puri) TR/0000049/2026
57	D-BLAPL/21365/2026	BHOLA @ BHALABHADRA BISWAL	KIRTAN BADHEI	LAKHANA /68 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8873/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000488/2026
58	D-BLAPL/26091/2026 BLAPL/8874/2026	MUNA @ SARAT SAHOO VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	ODAGAON /123 /2026 J.M.F.C.,ODAGAON(Nayagarh) GR/0000210/2026
59	D-BLAPL/24622/2026 BLAPL/8875/2026	PRADEEP SONI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000658/2025
60	D-BLAPL/25416/2026 BLAPL/8876/2026	MANA @ MAHES PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /31 /2026 J.M.F.C.,RANPUR(Nayagarh) GR/0000056/2026
61	D-BLAPL/25568/2026 BLAPL/8877/2026	SWAPNESWAR BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /233 /2026 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000071/2026
62	D-BLAPL/25290/2026 BLAPL/8878/2026	AMULI @ AMULYA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	JARAPADA /149 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000031/2026
63	D-BLAPL/25601/2026 BLAPL/8879/2026	SUDHANSU NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000045/2026
64	D-BLAPL/25638/2026 BLAPL/8880/2026	ANANDAN @ ANADHAN.A VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /80 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000147/2026
65	D-BLAPL/26017/2026 BLAPL/8881/2026	BIBEKANANDA KANHAR VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /24 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000013/2023
66	D-BLAPL/25971/2026 BLAPL/8882/2026	HARIHAR PANDEY@HARI HAR PANDE VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /86 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE GR/0000219/2026
67	D-BLAPL/25979/2026 BLAPL/8883/2026	KALIPRASAD ROUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /284 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000632/2026
68	D-BLAPL/26047/2026 BLAPL/8884/2026	SHIBASISH KHAPARDHUA VS	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /136 /2026 SPECIAL JUDGE,SONEPUR(Sonepur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

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69	D-BLAPL/26049/2026 BLAPL/8885/2026	STATE OF ODISHA FALINDAR SINGH VS	SUNIL KUMAR PANDA VS	Spl/0000068/2026 TALSARA /225 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
70	D-BLAPL/26008/2026 BLAPL/8886/2026	STATE OF ODISHA DHARMENDRA SAHU VS	UMAKANTA BARIK VS	GR/0001347/2026 KEGAON /153 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA
71	D-BLAPL/26051/2026 BLAPL/8887/2026	STATE OF ODISHA MITHUN @ SACHIN MAHAPATRA VS	DEEPAK KU SAHOO VS	CT/0000655/2026 KUDANAGARI /131 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA
72	D-CMAPL/39741/2026 CMAPL/121/2026	STATE OF ODISHA DR. SUMITA MISHRA VS	PRADIPTA KISHORE BHUYAN VS	Spl/0000007/2025 // ()
73	D-CMAPL/38287/2026 CMAPL/122/2026	STATE OF ODISHA DEBAKI KUMBHAR VS	ADV. VS	// ()
74	D-CMP/38823/2026 CMP/1454/2026	STATE OF ODISHA RABINDRA PRADHAN VS	SUBHADUTTA ROUTRAY VS	// CIVIL JUDGE (JD),PURI(Puri)
75	D-CMP/39223/2026 CMP/1455/2026	GANGADHAR MOHARANA PRAMILA @ PREMALATA KHUNTIA VS	SAMBEET PATTANAYAK VS	CMA/0000050/2026 // CIVIL JUDGE (SD),NIMAPARA(Puri)
76	D-CMP/39270/2026 CMP/1456/2026	RABINDRA KUMAR BISWAL M/S NAYAK CONSTRUCTION, KHORDHA VS	SIDDHARTH GOUTAM DAS VS	CS/0000113/2016 // SR CIVIL JUDGE (COMMERCIAL COURT), KHORDHA
77	D-CONTAC/40521/2026 CONTAC/5/2026	STATE BANK OF INDIA, BHUBANESWAR DR.N.THIRUMALA NAIK, IAS, COMMISSIONER-CUM-SECY. SCHOOL AND MASS EDUCATION, TAGA VS	SASTYAN DAS, TAGA VS	CS/0000221/2023 // ()
78	D-CONTC/37753/2026 CONTC/5679/2026	HARINARAYANA MEHER PRASANTA KUMAR BASANTIA VS	ADV. VS	// ()
79	D-CONTC/37757/2026 CONTC/5680/2026	SUBHA SARMA, I.A.S PABITRA KUMAR BEHERA VS	ADV. VS	// ()
		SUBHA SARMA, I.A.S		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/37758/2026 CONTC/5681/2026	POULASTI KUMAR PRADHAN VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //
81	D-CONTC/37774/2026 CONTC/5682/2026	SATRUGHNA BARAL VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //
82	D-CONTC/38350/2026 CONTC/5683/2026	SAILENDRA KUMAR BABU VS PRASHANT LOKHANDE, I.A.S., CBSE, NEW DELHI	PRABHAV BEHERA VS	// 0 //
83	D-CONTC/38469/2026 CONTC/5684/2026	RAJENDRA BEHERA VS BISWAMOHAN MISHRA, FORMER DIRECTOR OF FAMILY WELFARE, ODISHA,BHUBANESWAR	ADV. VS	// 0 //
84	D-CONTC/38914/2026 CONTC/5685/2026	DABURU VENKAT RAO VS SIBASHISH PARIDA, TAHASILDAR, JATNI	NIRANJAN KUMAR MISHRA VS	// 0 //
85	D-CONTC/38915/2026 CONTC/5686/2026	S. SHALINI VS SIBASHISH PARIDA, TAHASILDAR, JATNI	NIRANJAN MISHRA VS	// 0 //
86	D-CONTC/38934/2026 CONTC/5687/2026	BIRANCHI NARAYAN PRADHAN VS THIRUMALA NAIK,IAS, SECRETARY SCHOOL AND MASS EDUCATION DEPTT., BHUBANESWAR	ADV VS	// 0 //
87	D-CONTC/38935/2026 CONTC/5688/2026	RAMA KANTA SAHU VS THIRUMALA NAIK,IAS, SECRETARY SCHOOL AND MASS EDUCATION DEPTT., BHUBANESWAR	ADV VS	// 0 //
88	D-CONTC/38937/2026 CONTC/5689/2026	PRANAB KISHORE GARNAIK VS THIRUMALA NAIK,IAS, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
89	D-CONTC/39428/2026 CONTC/5690/2026	PURNA CHANDRA PRADHAN VS THIRUMALA NAIK,IAS, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
90	D-CONTC/39510/2026 CONTC/5691/2026	SUMANTA KUMAR NAYAK VS RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, KHORDHA	ADV. VS	// 0 //
91	D-CONTC/39512/2026	NAMITA MISHRA	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5692/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECY., DEPTT. OF SCHOOL AND MASS EDUCATION, SECRETARIAT		//
92	D-CONTC/39647/2026	PARBATI MOHANTY	ADV.	//
	CONTC/5693/2026	VS	VS	0
		CHANCHAL RANA, IAS		//
93	D-CONTC/39491/2026	M/S. LTD SAHEJ VENTURES PVT	ADV	//
	CONTC/5694/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR		//
94	D-CONTC/38097/2026	SUMANTA KUMAR DHAR	ADV.	//
	CONTC/5695/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA		//
95	D-CONTC/38281/2026	SHASHANKA SHEKHAR JENA	ADV.	//
	CONTC/5696/2026	VS	VS	0
		BASANTA KUMAR NAYAK, THE DIST. EDUCATION OFFICER, BALASORE		//
96	D-CONTC/38312/2026	BILASINI BEHERA	ADV.	//
	CONTC/5697/2026	VS	VS	0
		DR. SUBHANKAR MOHAPATRA, COLLECTOR, SUNDARGARH		//
97	D-CONTC/38338/2026	RABINDRANATH MOHANTY	ADV.	//
	CONTC/5698/2026	VS	VS	0
		ARINDAM DAKUA, I.A.S., HOUSING AND URBAN DEVELOPMENT DEPT., KHORDHA		//
98	D-CONTC/38344/2026	BARSHARANI DALAI	ADV.	//
	CONTC/5699/2026	VS	VS	0
		A. ASWASTHI, I.A.S., HEALTH AND FAMILY WELFARE DEPT., KHURDA		//
99	D-CONTC/38346/2026	BIJAYA KUMAR PATRO	ADV.	//
	CONTC/5700/2026	VS	VS	0
		SANJAYA KUMAR SINGH, SECY. TO GOVT. OF ODISHA, WORKS DEPT., KHURDA		//
100	D-CONTC/38412/2026	PURANDAR MISHRA	ADV.	//
	CONTC/5701/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
101	D-CONTC/38419/2026	PRATAP CHANDRA MOHANTY	ADV.	//
	CONTC/5702/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
102	D-CONTC/38424/2026	KARUNAKAR SAMAL	ADV.	//
	CONTC/5703/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/38431/2026 CONTC/5704/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA BIPRA SAMAL VS	ADV. VS	// // 0
104	D-CONTC/34891/2026 CONTC/5705/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA BHAGABAN GAJENDRA VS	GOPAL PRASAD JENA VS	// // 0
105	D-CONTC/38434/2026 CONTC/5706/2026	DR. N,TIRUMALA NAIK,IAS GOKULA GARANAYAK VS	ADV. VS	// // 0
106	D-CONTC/38436/2026 CONTC/5707/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA KANHU CHARAN MOHANTY VS	ADV. VS	// // 0
107	D-CONTC/38462/2026 CONTC/5708/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA SUDHANSU KUMAR SAHU VS	ADV VS	// // 0
108	D-CONTC/39925/2026 CONTC/5709/2026	ER. SOUMYA RANJAN DWIVEDI, SUPERINETENDING ENGINEER, R AND B DIVISION ,PURI GOBARDHAN BHUYAN VS	SARADA DASH VS	// // 0
109	D-CONTC/34825/2026 CONTC/5710/2026	DR.N.THIRUMALA NAIK, COMM. CUM SEC. TO GOVT. SCHOOL AND MASS EDUCATION DEPT., KHURDA MADHUSMITA MALIK VS	GOPAL PRASAD JENA VS	// // 0
110	D-CONTC/34864/2026 CONTC/5711/2026	DR.N.TIRUMALA NAIK, IAS LIZA SAHU VS	GOPAL PRASAD JENA VS	// // 0
111	D-CONTC/40439/2026 CONTC/5712/2026	DR.N.TIRUMALA NAIK, IAS LAXMIDHAR MAHANTA VS	ADV VS	// // 0
112	D-CONTC/40440/2026 CONTC/5713/2026	SUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. KRUPASINDHU OJHA VS	ADV VS	// // 0
113	D-CONTC/40463/2026 CONTC/5714/2026	SUBHA SARMA,IAS,PRINCIPAL SECRETARY WATER RESOURCES DEPTT. GANAPATI SUNANI VS	ARUN KUMAR DAS VS	// // 0
		PRAMOD KUMAR SAHU, DIVISIONAL MANAGER, L.I.C. OF INDIA, BERHUMPUR DIVISION, GANJAM		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/40467/2026 CONTC/5715/2026	SRIBATSA BISWAL VS SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
115	D-CONTC/40562/2026 CONTC/5716/2026	BASANTI HEMBRAM VS DR.MRINALINI DARSWAL, I.A.S	ADV. VS	// 0 //
116	D-CONTC/40566/2026 CONTC/5717/2026	BAIDYANATH MOHAPATRA VS SATYABRATA SAHU, I.A.S	ADV. VS	// 0 //
117	D-CONTC/38034/2026 CONTC/5718/2026	BAHADUL DAS VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
118	D-CONTC/38050/2026 CONTC/5719/2026	BASANT KUMAR GARANAYAK VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
119	D-CONTC/19465/2026 CONTC/5720/2026	HARISCHANDRA BHARATI VS DR. ROSALIN BEHERA, OAS, TAHASILDAR, BHANDARIPOKHARI	ADV VS	// 0 //
120	D-CONTC/38052/2026 CONTC/5721/2026	RAJKISHORE MISHRA VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
121	D-CONTC/24422/2026 CONTC/5722/2026	PRASAN KUMAR JENA VS PRIYANKA NAHAK (OAS), ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/38056/2026 CONTC/5723/2026	PABITRA MOHANTY VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
123	D-CONTC/38528/2026 CONTC/5724/2026	DEBENDRA PRASAD MAHAPATRA VS CHITTARANJAN PANDEY, DIST. EDUCATION OFFICER CUM DIST. PROJECT CO ORDINATOR, NAYAGARH	ADV. VS	// 0 //
124	D-CONTC/38014/2026 CONTC/5725/2026	PURNA CHANDRA PARIDA VS MADHUSUDAN DASH, IAS, COLLECTOR AND DIST. MAGISTRATE, NUAPADA	ADV. VS	// 0 //
125	D-CONTC/38028/2026	KESAB CHANDRA MOHANTY	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5726/2026	VS	VS	()
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, ODISHA		//
126	D-CONTC/38031/2026	BALKRUSHNA GARNAYAK	ADV.	//
	CONTC/5727/2026	VS	VS	()
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, ODISHA		//
127	D-CONTC/43682/2025	SAHADEV BEHERA	M/S.GOPINATH, G.B.MALLICK	//
	CONTC/5728/2026	VS	VS	()
		PRATEEK SINGH,IPS		//
128	D-CONTC/36288/2026	NABAKISHORE MALIK	ADV.	//
	CONTC/5729/2026	VS	VS	()
		USHA PADHEE, IAS		//
129	D-CONTC/37311/2026	SAGAR DEHURI	ADV.	//
	CONTC/5730/2026	VS	VS	()
		HIMANSU SEKHAR PRADHAN, CHIEF GENERAL MANAGER, H AND A (S AND P), NALCO, ANGUL		//
130	D-CONTC/34872/2026	MANISH KUMAR SAHU	GOPAL PRASAD JENA	//
	CONTC/5731/2026	VS	VS	()
		DR.N.TIRUMALA NAIK, IAS		//
131	D-CONTC/38530/2026	RASHMI RANJAN DASH	ADV.	//
	CONTC/5732/2026	VS	VS	()
		CHITTARANJAN PANDEY, DIST. EDUCATION OFFICER CUM DIST. PROJECT CO ORDINATOR, NAYAGARH		//
132	D-CONTC/34876/2026	BAPUJI SAHOO	GOPAL PRASAD JENA	//
	CONTC/5733/2026	VS	VS	()
		DR.N.TIRUMALA NAIK, IAS		//
133	D-CRLA/21413/2026	AKSHAYA KUMAR BEHERA	BIKRAM CHANDRA GHADAI	DELANGA /352 /2023
	CRLA/791/2026	VS	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)
		STATE OF ODISHA		ST/0000020/2024
134	D-CRLA/24895/2026	RADHAMOHAN BISWAL@MUNA	BISWARANJAN DALAI	ASTARANGA MARINE PS /12 /2026
	CRLA/792/2026	VS	VS	SPECIAL JUDGE, NIMAPARA(Puri)
		STATE OF ODISHA		TR/0000029/2026
135	D-CRLA/26252/2026	PRANAB KUMAR MOHANTY	DEVASHIS PANDA	SAMBALPUR VIGILANCE /13 /2020
	CRLA/793/2026	VS	VS	SPL. JUDGE (VIG),BOLANGIR(Balangir)
		STATE OF ODISHA(VIG.)		CT/0000006/2023
136	D-CRLA/16349/2026	JAGANNATH DAS	NIRANJAN PANDA	BOUDH /260 /2018
	CRLA/794/2026	VS	VS	A.D.J.,BOUDH(Baudh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLLP/23402/2026 CRLLP/53/2026	STATE OF ODISHA VICTIM VS	LALITENDU MISHRA VS	ST/0000007/2019 KORAPUT TOWN /195 /2024 A.D.J.,KORAPUT(Koraput) Spl/0000077/2024
138	D-CRLMA/25446/2026 CRLMA/91/2026	STATE OF ODISHA SUNNY KUMAR VS	MAHES DAS VS	RAIKIA /22 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000068/2026
139	D-CRLMC/25303/2026 CRLMC/3040/2026	STATE OF ODISHA KUMAR PRADHAN VS	SURYAKANTA DWIBEDI VS	KAPTIPADA /64 /2026 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000244/2026
140	D-CRLMC/25575/2026 CRLMC/3041/2026	STATE OF ODISHA SAMBIT KUMAR KHUNTIA VS	SASWAT KUMAR ACHARYA VS	CHATRAPUR /68 /2013 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000135/2013
141	D-CRLMC/22767/2026 CRLMC/3042/2026	STATE OF ODISHA ANTARYAMI SAHOO VS	PRADEEP KUMAR PARIDA VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) 2(C)CC/0001012/2011
142	D-CRLMC/25930/2026 CRLMC/3043/2026	STATE OF ODISHA NANDA @ NARAHARI BEHURIA VS	AKSHAYA KUMAR SAHOO VS	KUAKHIA /1 /2013 S.D.J.M.,JAJPUR(Jajapur) GR/0000011/2013
143	D-CRLMC/24949/2026 CRLMC/3044/2026	STATE OF ODISHA SUBHALAXMI SUKLA @ RALI SUKLA VS	MANORANJAN MUDULI VS	KANDARPUR /79 /2023 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000115/2023
144	D-CRLMC/25995/2026 CRLMC/3045/2026	STATE OF ODISHA RAKESH RANJAN PATTANAYAK VS	KAJAL SAHOO VS	PAHALA /301 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001644/2026
145	D-CRLMC/22587/2026 CRLMC/3046/2026	STATE OF ODISHA SANTOSH SAMAL VS	RAJKISHORE SWAIN VS	BARANGA /39 /2026 2ND A.D.J.,CUTTACK(Cuttack) ST/0000090/2026
146	D-CRLMC/25550/2026 CRLMC/3047/2026	STATE OF ODISHA DR.DILLIP KUMAR PANDA VS	AJAYA KUMAR NANDA VS	BHARATPUR PS /605 /2023 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002580/2022
147	D-CRLMC/25784/2026 CRLMC/3048/2026	STATE OF ODISHA BALAJI PADHI VS	MANORANJAN PADHY VS	PARLAKHEMUNDI /56 /2015 C.J.M.,PARALAKHEMUNDI(Gajapati) GR/0000158/2015

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/25984/2026 CRLMC/3049/2026	BIPIN BIHARI HOTA VS STATE OF ODISHA(VIG.)	SAIBRATA RATH VS	SAMBALPUR VIGILANCE /80 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000026/2016
149	D-CRLMC/22713/2026 CRLMC/3050/2026	RABINDRA NATH KAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JALESWAR /368 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000454/2024
150	D-CRLMC/24096/2026 CRLMC/3051/2026	RASHMI RANJAN ROUTRAY VS ITISHREE BARIK	ASHOK KUMAR BEHERA VS	/ /0 J.M.F.C.,ANANDPUR(Kendujhar) ICC/0000005/2025
151	D-CRLMC/24220/2026 CRLMC/3052/2026	RUPESH KUMAR BHADRA VS STATE OF ODISHA	AMITABH MISHRA VS	DHARMASALA /481 /2019 A.D.J.,JAJPUR(Jajapur) CT/0000033/2021
152	D-CRLMC/26327/2026 CRLMC/3053/2026	WILLIAM HENEJ VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BALLIGUDA /144 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000247/2025
153	D-CRLMC/26332/2026 CRLMC/3054/2026	SHANU VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA G.R.P. /62 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000042/2025
154	D-CRLMC/25134/2026 CRLMC/3055/2026	BIKASH MALIK VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	TIHIDI /199 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Bhadrak) Spl/0000075/2026
155	D-CRLMC/26014/2026 CRLMC/3056/2026	SINKU@PRITAM SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.,JUDG Spl/0000037/2025
156	D-CRLMC/26234/2026 CRLMC/3057/2026	PRADIP@PRADEEP SINGH VS STATE OF ODISHA	PRATEIK PARIJA VS	BADACHANA /96 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000034/2026
157	D-CRLMC/24985/2026 CRLMC/3058/2026	PURNA CHANDRA NAYAK VS STATE OF ODISHA	SISIRA PANIGRAHI VS	GANGAPUR (ASKA) /63 /2015 A.D.J.,ASKA(Ganjam) GR/0000248/2015
158	D-CRLMC/25052/2026 CRLMC/3059/2026	TAPU@TAPAS RANJAN BARAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PATKURA /139 /2020 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000048/2020
159	D-CRLMC/25987/2026	ANCHAL AGRAWAL	SRINIVAS MOHANTY	CHHENDIPADA /466 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3060/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CHHENDIPADA(Anugul) GR/0001081/2023
160	D-CRLMC/24285/2026 CRLMC/3061/2026	SUSANT KUMAR SETHI@ABOL SETHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /22 /2012 C.J.M.,NAYAGARH(Nayagarh) ST/0000262/2026
161	D-CRLMC/25473/2026 CRLMC/3062/2026	MAHESH PRASAD VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	SAHID NAGAR P.S. /407 /2018 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000297/2021
162	D-CRLMC/26155/2026 CRLMC/3063/2026	DAMBARU@DAMURU BAGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MACHHKUND /64 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000039/2020
163	D-CRLMP/25588/2026 CRLMP/1307/2026	JITENDRA KUMAR SWAIN VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	/ /0 () //
164	D-CRLMP/25151/2026 CRLMP/1308/2026	BIDYUT BHUSAN KAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
165	D-CRLMP/25634/2026 CRLMP/1309/2026	GITA RANI PALEI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	/ / JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000051/2022
166	D-CRLMP/25257/2026 CRLMP/1310/2026	SK QUADIR VS STATE OF ODISHA	RAMESH AGARWAL VS	/ /0 () //
167	D-CRLMP/25929/2026 CRLMP/1311/2026	PRASHANT KUMAR PARIDA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	BARANGA /122 /2025 () //
168	D-CRLMP/25768/2026 CRLMP/1312/2026	RUNU PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //
169	D-CRLMP/25307/2026 CRLMP/1313/2026	NARENDRA SAHU @ NARENDRA KUMAR SAHOO VS STATE OF ODISHA	MANASI SETHI VS	/ /0 A.D.J.,ATHAGARH(Cuttack) CRA/0000008/2026
170	D-CRLMP/25802/2026 CRLMP/1314/2026	KEDARNATH TARAI VS	HRUDANANDA MOHAPATRA VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/25080/2026 CRLMP/1315/2026	STATE OF ODISHA SAMPAD KUMAR BARIK VS	KEDAR CHANDRA SARANGI VS	// / /0 ()
172	D-CRLREV/22541/2026 CRLREV/629/2026	STATE OF ODISHA PRAVASH CHANDRA MISHRA VS	MANAS KUMAR CHAND VS	// / /0 DIST.&SESSIONS JUDGE,KENDRAPARA
173	D-CRLREV/24384/2026 CRLREV/630/2026	TUSARKANTA PARIDA AKASH KUMAR AGRAWAL VS	BHABANI SHANKAR DASPARIDA VS	CRA/0000014/2024 BARGARH /92 /2025 S.D.J.M.,BARGARH(Bargarh)
174	D-CRLREV/25249/2026 CRLREV/631/2026	STATE OF ODISHA DURYODHAN MEHER VS	ANSHUMAN RAY VS	CT/0000239/2025 SAMBALPUR VIGILANCE /23 /2022 SPL. JUDGE (VIG),BOLANGIR(Balangir)
175	D-CRLREV/25669/2026 CRLREV/632/2026	STATE OF ODISHA(VIG.) MADHUSUDAN DAS VS	AMIT PRASAD BOSE VS	CT/0000011/2026 SAMBALPUR VIGILANCE /65 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp
176	D-CRLREV/23588/2026 CRLREV/633/2026	STATE OF ODISHA(VIG.) DILLIP KUJUR VS	KULDEEP MOHANTY VS	CT/0000028/2012 RAGHUNATHPALI /87 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh)
177	D-CRLREV/24976/2026 CRLREV/634/2026	STATE OF ODISHA BADAL DIGAL VS	AKSHAYA KUMAR SAHOO VS	GR/0000393/2024 GOCHHAPADA /219 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
178	D-CRP/38192/2026 CRP/44/2026	STATE OF ODISHA M.T.L.C., ENERGY INDIA PVT.LTD.,HARYANA VS	BHABANI SANKAR DAS VS	ICC/0000004/2026 CIVIL JUDGE(S.D)(COMMERCIAL COU
179	D-EXP/38678/2026 EXP/115/2026	M.B. AGENCY, BALASWAR BRAJABANDHU SETHI VS	ADV. VS	CS/0000033/2021 // ()
180	D-FAO/35740/2026 FAO/929/2026	AMRIT RUTURAJ, I.A.S,COLLECTOR AND D.M,KHORDHA ANGAD KARKARIA VS	DEBASISH PATNAIK VS	// // RAILWAY CLAIMS TRIBUNAL, BHUBA
181	D-FAO/40141/2026 FAO/930/2026	UNION OF INDIA SUNDARI DAS VS TIKILATA DAS	PRASANNA KUMAR RATH VS	Oa/0000212/2018 // 2ND A.D.J.,CUTTACK(Cuttack) IA/0000002/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-FAO/40593/2026 FAO/931/2026	KOMAN LAL CHANDRAKAR VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000697/2015
183	D-FAO/39248/2026 FAO/932/2026	STATE OF ODISHA VS CHANDRA KANTA PATI	SAROJ KUMAR JEE,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000556/2013
184	D-LAA/37444/2026 LAA/142/2026	UDHABA PATEL @ MALI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000118/2023
185	D-LAA/37445/2026 LAA/143/2026	NILAKANTHA HANS @ GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000131/2023
186	D-LAA/37446/2026 LAA/144/2026	CHANDRA SEKAHAR HANS VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000133/2023
187	D-LAA/37447/2026 LAA/145/2026	BELMATI LAHAJAL VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000130/2023
188	D-LAA/37448/2026 LAA/146/2026	AMRUTANJALI LAHAJAL VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000116/2023
189	D-LAA/37450/2026 LAA/147/2026	SRIMATI DEI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LA/0000132/2023
190	D-LAA/37451/2026 LAA/148/2026	MADAN HANS VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000112/2023
191	D-MATA/33766/2026 MATA/289/2026	PRIYABRATA MOHANTY VS ROSALIN JAMADAR	JNYANANANDA PANDA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000234/2022
192	D-MATA/40114/2026 MATA/290/2026	SANTOSHI MAHAPATRO VS MANOJ KUMAR MAHAPATRA	MANMAYA KUMAR DASH VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000140/2025
193	D-MATA/40552/2026	MADHURI MISHRA	AMIT PRASAD BOSE	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/291/2026	VS SUDHANSU SEKHAR DIXIT	VS	JUDGE, FAMILY COURT, SAMBALPUR CP/0000137/2024
194	D-RPFAM/48157/2025 RPFAM/236/2026	TUSIL KUMAR MURMU VS AATISH MOHAPATRA @ PANDA, @ MURMU	AVIRAM PATRA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000127/2024
195	D-RPFAM/37299/2026 RPFAM/237/2026	SUJATA PARIDA VS SURYA SARATHI PRADHAN	ASHOK KUMAR PATTANAIK (A) VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000118/2022
196	D-RPFAM/39553/2026 RPFAM/238/2026	MANAS RANJAN BARIK VS NITISHNA BARIK	PRAVASH CHANDRA JENA VS	// JUDGE, FAMILY COURT,,JAJPUR(Jajapur Crp/0000109/2024
197	D-RPFAM/39602/2026 RPFAM/239/2026	TARANGINI JHANKAR VS DEBENDRA MAHALING	SHASHI BHUSAN JENA VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000039/2025
198	D-RSA/33065/2026 RSA/444/2026	STATE OF ODISHA VS CHAMPA HANSDAH	ASIT KUMAR OTTA VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000024/2025
199	D-RSA/33283/2026 RSA/445/2026	BRAJA NAG VS PRAHALLAD NAG @ DOMB	JNYANANANDA PANDA VS	// A.D.J.,DHARAMGARH(Kalahandi) CMA/0000021/2025
200	D-RSA/36534/2026 RSA/446/2026	SUMITRA BEHERA VS THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000058/2022
201	D-TRP(C)/39475/2026 TRP(C)/268/2026	DARSHANA DIKSHIT VS PUSHPARAJ BHARADWAJ	VIJAYA KAR VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000333/2026
202	D-TRP(C)/39525/2026 TRP(C)/269/2026	DIPIKA SETHI VS KULAMANI SETHI	SURENDRA KUMAR BISWAL VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000237/2026
203	D-TRP(C)/40212/2026 TRP(C)/270/2026	GAHADI KANDHA VS TUNA KANDHA	SARASWATI SENAPATI VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000071/2026
204	D-TRP(C)/40363/2026 TRP(C)/271/2026	BHARATI CHOUDHURY VS	GYANALOKA MOHANTY VS	// CIVIL JUDGE (SD),GUNUPUR(Rayagada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-TRP(C)/40379/2026 TRP(C)/272/2026	RAGHUNATH SAMAL SAROJA NALINI DASH VS DURGA PRASAD MISHRA	ASUTOSH TRIPATHY VS	Mat/0000031/2025 // JUDGE FAMILY COURT,KHURDA(Khord CP/0000134/2026
206	D-TRP(C)/40394/2026 TRP(C)/273/2026	SWAPNARANI BAGASINGH VS CHANDRA KANTA SENAPATI	LAXMAN PRADHAN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000795/2025
207	D-TRP(C)/40524/2026 TRP(C)/274/2026	SUNANDA SAHOO VS SRINIBAS SAHOO	DEBASNAN DAS VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000031/2026
208	D-TRPCRL/25860/2026 TRPCRL/69/2026	MD.ARIF KHAN VS SAMEERA KHATOON	ASWINI KUMAR DASH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend CMC/0000077/2026
209	D-WA/37813/2026 WA/1193/2026	STATE OF ODISHA VS RANJAN KUMAR MAHALA	SASWAT DAS,A.G.A VS	// 0 //
210	D-WA/37843/2026 WA/1194/2026	STATE OF ODISHA VS NAMITA MISHRA	SASWAT DAS,A.G.A VS	// 0 //
211	D-WA/38001/2026 WA/1195/2026	NRUSINGHA NATH BEHERA VS THE REGISTRAR ,UTKAL UNIVERSITY, KHURDA	SANJIB MOHANTY VS	// 0 //
212	D-WA/38003/2026 WA/1196/2026	GAJENDRA BEHURA VS THE REGISTRAR ,UTKAL UNIVERSITY , KHURDA	SANJIB MOHANTY VS	// 0 //
213	D-WA/40295/2026 WA/1197/2026	PRATIVA NAYAK VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
214	D-WA/38000/2026 WA/1198/2026	PRASANTA KUMAR ROUTRAY VS REGISTRAR,UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
215	D-WA/38002/2026 WA/1199/2026	GANESHWAR SAHOO VS REGISTRAR, UTKAL UNIVERSITY,VANI VIAHR,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/37952/2026 WA/1200/2026	STATE OF ODISHA VS RANJAN KUMAR SETHY	SASWAT DAS,A.G.A VS	// 0 //
217	D-WP(C)/37231/2026 WP(C)/27857/2026	PISADUDAS PANKA @ PISHADUDAS PANAKA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
218	D-WP(C)/37238/2026 WP(C)/27858/2026	SUBHALAKHMI PATSANI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
219	D-WP(C)/37840/2026 WP(C)/27859/2026	RAMA RAMAN PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
220	D-WP(C)/37920/2026 WP(C)/27860/2026	SNIGDHARANI SAHOO VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
221	D-WP(C)/37930/2026 WP(C)/27861/2026	ABHIMANYU NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
222	D-WP(C)/37931/2026 WP(C)/27862/2026	SUBHRANSU KUMAR NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
223	D-WP(C)/38092/2026 WP(C)/27863/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
224	D-WP(C)/26492/2026 WP(C)/27864/2026	GOURA BHOI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
225	D-WP(C)/39748/2026 WP(C)/27865/2026	DEBASHIS RAJGURU VS THE COMMISSIONER CUM SECY. TO GOVT.OF ODISHA, HOUSING AND URBAN DEVELOPMET DEPARTMENT, BHUBANESWAR	RASMI RAJGURU VS	// 0 //
226	D-WP(C)/39580/2026 WP(C)/27866/2026	SK. SAHIRUDDIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
227	D-WP(C)/39770/2026	AKSHYA KUMAR SARANGI	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27867/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37268/2026 WP(C)/27868/2026	M/S ATLAS PVC PIPES LTD., CUTTACK VS BANK OF BARODA, GUJARAT	PRATIK DASH VS	// 0 //
229	D-WP(C)/38094/2026 WP(C)/27869/2026	PRANAKRUSHNA ROUL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
230	D-WP(C)/39771/2026 WP(C)/27870/2026	BINOD BIHARI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
231	D-WP(C)/39956/2026 WP(C)/27871/2026	SIBASIS SAHU VS STATE OF ODISHA	SOUMYAKANTA MAHAPATRA VS	// 0 //
232	D-WP(C)/40091/2026 WP(C)/27872/2026	S.K SABIR ALI VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
233	D-WP(C)/39458/2026 WP(C)/27873/2026	MANORANJAN PATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
234	D-WP(C)/37320/2026 WP(C)/27874/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
235	D-WP(C)/39922/2026 WP(C)/27875/2026	PADMANAV DAS VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
236	D-WP(C)/32152/2026 WP(C)/27876/2026	UNION OF INDIA VS CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK	AJAY KUMAR ROY VS	// 0 //
237	D-WP(C)/38868/2026 WP(C)/27877/2026	JAI BAJRANGBALI SHG VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
238	D-WP(C)/37203/2026 WP(C)/27878/2026	MANORANJAN PAL VS	SANJAY KUMAR PATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/39967/2026 WP(C)/27879/2026	STATE OF ODISHA BODEPU SONIA @ B.SONIA VS	SOUMYAKANTA MAHAPATRA VS	// // 0
240	D-WP(C)/38576/2026 WP(C)/27880/2026	STATE OF ODISHA KESHAB BHARATI VS	RANJIT MOHANTY VS	// // 0
241	D-WP(C)/40631/2026 WP(C)/27881/2026	STATE OF ODISHA DAITARI PARIDA VS	SWAPNIL ROY VS	// // 0
242	D-WP(C)/38621/2026 WP(C)/27882/2026	STATE OF ODISHA KAMALIMI NAYAK VS	BRAJA KISHOR PANDA VS	// // 0
243	D-WP(C)/34329/2026 WP(C)/27883/2026	STATE OF ODISHA CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI VS	SIDHARTH SHANKAR PADHY VS	// // 0
244	D-WP(C)/40358/2026 WP(C)/27884/2026	SATYABRATA BARIK BIMAL CHANDRA PADHI VS	SAMBIT PANIGRAHI VS	// // 0
245	D-WP(C)/39972/2026 WP(C)/27885/2026	COUNCIL OF SCIENCE AND INDUSTRIAL RESEARCH INSTITUTE OF MINERALS AND MATERIALS TECHNOLOGY, BBSR RADHA MOHAN PANIGRAHI VS	SOUMYAKANTA MAHAPATRA VS	// // 0
246	D-WP(C)/40632/2026 WP(C)/27886/2026	STATE OF ODISHA SUSANTA KUMAR MOHAPATRA VS	SWAPNIL ROY VS	// // 0
247	D-WP(C)/40545/2026 WP(C)/27887/2026	STATE OF ODISHA BINAYAK MISHRA VS	LALATENDU SAMAL VS	// // 0
248	D-WP(C)/39980/2026 WP(C)/27888/2026	STATE OF ODISHA SANTOSH KUMAR MOHAPATRO VS	SOUMYAKANTA MAHAPATRA VS	// // 0
249	D-WP(C)/39845/2026 WP(C)/27889/2026	STATE OF ODISHA BIRANCHI NARAYAN PARIDA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/40647/2026 WP(C)/27890/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS DEBANSU NAYAK	SASWAT KUMAR ACHARYA VS	// 0 //
251	D-WP(C)/37068/2026 WP(C)/27891/2026	BIMALA SWAIN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
252	D-WP(C)/38172/2026 WP(C)/27892/2026	STEEL AUTHORITY OF INDIA LTD, SUNDARGARH VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
253	D-WP(C)/39855/2026 WP(C)/27893/2026	JHADESWAR JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
254	D-WP(C)/40648/2026 WP(C)/27894/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS RUMA SAMAL	SASWAT KUMAR ACHARYA VS	// 0 //
255	D-WP(C)/37217/2026 WP(C)/27895/2026	MANGAL BISWAL VS STATE OF ODISHA	GHANASHYAM BANJI VS	// 0 //
256	D-WP(C)/39621/2026 WP(C)/27896/2026	BINAPANI SAHOO VS STATE OF ODISHA	GAUTAM ROUTRAY VS	// 0 //
257	D-WP(C)/40057/2026 WP(C)/27897/2026	SHIREDI SAI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	D-WP(C)/39858/2026 WP(C)/27898/2026	SADHURAM SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
259	D-WP(C)/37271/2026 WP(C)/27899/2026	TAPAS KUMAR KARMAKAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
260	D-WP(C)/40328/2026 WP(C)/27900/2026	MAA MANGALA SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
261	D-WP(C)/37219/2026	TARANISEN SETH	GHANASHYAM BANJI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27901/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39903/2026	MAHENDRA PRASAD SWAIN	SATYABRATA SATAPATHY	//
	WP(C)/27902/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/38503/2026	BASANTA PATRA	SAMAPIKA MISHRA	//
	WP(C)/27903/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/37263/2026	PARAMESWAR DASH	SURESH KUMAR PANDA	//
	WP(C)/27904/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/38390/2026	RAMESH SETHEE	DEBASIS ROUT	//
	WP(C)/27905/2026	VS CHIEF MANAGER PERSONAL SERVICES DEPARTMENT UCO BANK	VS	0 //
266	D-WP(C)/39911/2026	UMESH CHANDRA BHOI	SATYABRATA SATAPATHY	//
	WP(C)/27906/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/39298/2026	DHIRENDRA KUMAR DAS	SURYAKANTA DWIBEDI	//
	WP(C)/27907/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/38632/2026	UPENDRA KUMAR NAYAK	PRINCE PATNAIK	//
	WP(C)/27908/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/40906/2026	KRUPASINDHU SAHOO	ABINASH ROUTRAY	//
	WP(C)/27909/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/39514/2026	RILU BEHURA	AMITAV TRIPATHY	//
	WP(C)/27910/2026	VS AUTHORIZED OFFICER, UCO BANK, BHUBANESWAR	VS	0 //
271	D-WP(C)/38700/2026	RAJ KISHORE MALLIK @ RAJA KISHOR MALLICK	PRAFULLA KUMAR KAR	//
	WP(C)/27911/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/38648/2026	PRAMIT SAMAL	RAJAT KUMAR PANDA	//
	WP(C)/27912/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/40460/2026 WP(C)/27913/2026	MONICA D.SAMAL M/S SANOFI INDIA LIMITED, MUMBAI VS LD.PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	SUPRATIK ACHARYA VS	// // 0 //
274	D-WP(C)/40572/2026 WP(C)/27914/2026	M/S.ARUHA PRIMARY AGRICULTURE COOPERATIVE SOCIETY LTD., BHADRAK VS STATE OF ODISHA	SIDHARTH PARIDA VS	// 0 //
275	D-WP(C)/40596/2026 WP(C)/27915/2026	MANORANJAN SAHOO VS STATE OF ODISHA	LUCKY MOHANTY VS	// 0 //
276	D-WP(C)/28291/2026 WP(C)/27916/2026	PRATIMA MAHALIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
277	D-WP(C)/40254/2026 WP(C)/27917/2026	BAIJAYANTI GIRI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
278	D-WP(C)/37077/2026 WP(C)/27918/2026	MADHUSUDAN PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
279	D-WP(C)/37922/2026 WP(C)/27919/2026	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	MANASH KUMAR PRADHAN VS	// 0 //
280	D-WP(C)/37211/2026 WP(C)/27920/2026	REGIONAL TRANSPORT OFFICER, BHADRAK VS ATALABIHARI SAMANTA	PRAVAKAR BEHERA,S.C.(TRANSPORT) VS	// 0 //
281	D-WP(C)/40606/2026 WP(C)/27921/2026	SHAKTIMAYEE WOMEN SELF HELP GROUP, JAGATSINGHPUR VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
282	D-WP(C)/40244/2026 WP(C)/27922/2026	SWARNALATA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
283	D-WP(C)/37249/2026 WP(C)/27923/2026	SIMANCHAL DAS VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/40627/2026 WP(C)/27924/2026	JITEN KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
285	D-WP(C)/37934/2026 WP(C)/27925/2026	ALOK PATI VS BRANCH MANAGER, IDFC FIRST BANK LTD., NAYAGARH	PRAKASH KUMAR MISHRA VS	// 0 //
286	D-WP(C)/37258/2026 WP(C)/27926/2026	SHYAM SUNDAR SWAIN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
287	D-WP(C)/40370/2026 WP(C)/27927/2026	JITENDRA PRUSTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
288	D-WP(C)/38058/2026 WP(C)/27928/2026	GAJENDRA BEHERA VS TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //
289	D-WP(C)/36414/2026 WP(C)/27929/2026	AKSHAYA KUMAR BEHERA VS THE DISTRICT JUDGE, KALAHANDI	UMAKANTA MISHRA VS	// 0 //
290	D-WP(C)/38160/2026 WP(C)/27930/2026	SAFURA NISHA VS ODISHA GRAMEEN BANK, HEAD OFFICE, BHUBANESWAR	LALIT KUMAR MAHARANA VS	// 0 //
291	D-WP(C)/40372/2026 WP(C)/27931/2026	ANIL KUMAR TANDI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
292	D-WP(C)/40885/2026 WP(C)/27932/2026	DHIRAJ KUMAR MOHAPATRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
293	D-WP(C)/39477/2026 WP(C)/27933/2026	RAJESH KUMAR PANI VS DIST. CONSUMER DISPUTES REDRESSAL COMMISSION, JAGATSINGHPUR	SK. AZIZ VS	// 0 //
294	D-WP(C)/39988/2026 WP(C)/27934/2026	AKHYAYA KUMAR SAHU VS STATE OF ODISHA	SOUMYAKANTA MAHAPATRA VS	// 0 //
295	D-WP(C)/40041/2026	NARENDRA KUMAR PANIGRAHI	AJAYA KUMAR TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27935/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/40915/2026	ASHOK KUMAR DASH	SOURAV SUMAN BHUYAN	//
	WP(C)/27936/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/38652/2026	PRAMIT SAMAL	RAJAT KUMAR PANDA	//
	WP(C)/27937/2026	VS MONICA D.SAMAL	VS	0 //
298	D-WP(C)/40139/2026	M/S TRIBENI ENGINEERS, KENDUJHAR	SUBHASIS PANDA	//
	WP(C)/27938/2026	VS THE COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
299	D-WP(C)/40175/2026	PRASANA KUMAR MISHRA	JAMINI KANTA BHUYAN	//
	WP(C)/27939/2026	VS THE COMMISSIONER CONSOLIDATION BOARD OF REVENUE, ODISHA ,CUTTACK	VS	0 //
300	D-WP(C)/38289/2026	GANDHARB MAJHI	SAMARESH PATTNNAIK	//
	WP(C)/27940/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/38887/2026	ABHIMANYU PANDA	DURGESH NARAYAN RATH	//
	WP(C)/27941/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/37321/2026	CHANDRA SEKHAR SCHOOL OF NURSING, SHYAMACHARANPUR, DHENKANAL	LAXMIKANTA MOHANTY	//
	WP(C)/27942/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/38670/2026	TUNA SETHI	PRAJIT KUMAR PRADHAN	//
	WP(C)/27943/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/38484/2026	MANORANJAN PATTNAYAK	HARA PRASAD RATH	//
	WP(C)/27944/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/38554/2026	SIBA PRASAD LENKA	BHABANI SANKAR DAS	//
	WP(C)/27945/2026	VS SUB REGISTER, KUJANG, JAGATSINGHPUR	VS	0 //
306	D-WP(C)/37401/2026	SASMITA MOHANTY @ SAHOO	BHABANI PRASAD SAMAL	//
	WP(C)/27946/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/38561/2026 WP(C)/27947/2026	STATE OF ODISHA SIBA PRASAD LENKA VS SUB REGISTER, KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// // 0 //
308	D-WP(C)/38764/2026 WP(C)/27948/2026	BHAGABAN MUGULI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
309	D-WP(C)/38565/2026 WP(C)/27949/2026	SIBA PRASAD LENKA VS SUB REGISTER, KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// 0 //
310	D-WP(C)/37736/2026 WP(C)/27950/2026	BIGYAN MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
311	D-WP(C)/39175/2026 WP(C)/27951/2026	RUDRAMADHAV MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
312	D-WP(C)/38967/2026 WP(C)/27952/2026	PANU SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
313	D-WP(C)/38331/2026 WP(C)/27953/2026	BASANTA KUMAR BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
314	D-WP(C)/38820/2026 WP(C)/27954/2026	VIJAY KUMAR BALA VS BARIPADA URBAN CO-OPERATIVE BANK LTD., MAYURBHANJ	SUPRATIK ACHARYA VS	// 0 //
315	D-WP(C)/29569/2026 WP(C)/27955/2026	M/S.DURGA BHANDAR MAIN ROAD, G-UDAYAGIRI,KANDHAMAL VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
316	D-WP(C)/38564/2026 WP(C)/27956/2026	DEBASHREE GIRI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
317	D-WP(C)/40646/2026 WP(C)/27957/2026	HIMANSHU BAGHAR VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/38862/2026 WP(C)/27958/2026	ANIRUDHA BEJ VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
319	D-WP(C)/40084/2026 WP(C)/27959/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	ABHIJIT DAS VS	// 0 //
320	D-WP(C)/39435/2026 WP(C)/27960/2026	DR. RASHMIREKHA PRUSTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/39657/2026 WP(C)/27961/2026	PRATIMA KUMARI NANDA VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
322	D-WP(C)/39659/2026 WP(C)/27962/2026	SUDHIR KUMAR NAIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
323	D-WP(C)/39755/2026 WP(C)/27963/2026	SUBASH CHANDRA PRADHAN VS STATE CHIEF INFORMATION COMMISSIONER, BHUBANESWAR	PABITRA KUMAR DUTTA VS	// 0 //
324	D-WP(C)/37091/2026 WP(C)/27964/2026	BABULA KUMAR PATNAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
325	D-WP(C)/39834/2026 WP(C)/27965/2026	SARASWATI DEVI PARIWAL VS COLLECTOR CUM CHAIRMAN, REGIONAL TRANSPORT AUTHORITY, MAYURBHANJ	SABYASACHI MISHRA VS	// 0 //
326	D-WP(C)/40262/2026 WP(C)/27966/2026	MINA RANI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
327	D-WP(C)/37146/2026 WP(C)/27967/2026	PRASANTA KUMAR PADHY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
328	D-WP(C)/39883/2026 WP(C)/27968/2026	DURGA PRASAD SAMAL VS GOURI KUMARI SAHU	OM SWARUP VS	// 0 //
329	D-WP(C)/37356/2026	RADHAKRUSHNA GHOSH	PRAVASH CHANDRA JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27969/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/39315/2026	PRAMILA SIA	SAROJA KANTA SAMAL	//
	WP(C)/27970/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/39686/2026	DEBAKI GANDA	CHHABI LAL NIAL	//
	WP(C)/27971/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/39798/2026	SNIGDHA DAS	PRAKASH CHANDRA SETHI	//
	WP(C)/27972/2026	VS UNION OF INDIA	VS	0 //
333	D-WP(C)/40003/2026	SURENDRA BEHERA	RAJIBA BIHARI MISHRA	//
	WP(C)/27973/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/39749/2026	SUBASH CHANDRA PRADHAN	PABITRA KUMAR DUTTA	//
	WP(C)/27974/2026	VS STATE CHIEF INFORMATION COMMISSIONER, KHURDA	VS	0 //
335	D-WP(C)/40427/2026	STATE BANK OF INDIA, BHUBANESWAR	PRADEEP KUMAR ROUT	//
	WP(C)/27975/2026	VS ODISHA STATE CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK	VS	0 //
336	D-WP(C)/39753/2026	SUBASH CHANDRA PRADHAN	PABITRA KUMAR DUTTA	//
	WP(C)/27976/2026	VS STATE CHIEF INFORMATION COMMISSIONER, BHUBANESWAR	VS	0 //
337	D-WP(C)/40873/2026	JIWAN KUMAR AGRAWAL	S.P.MISRA, SR.ADV.	//
	WP(C)/27977/2026	VS STATE BANK OF INDIA	VS	0 //
338	D-WP(C)/37389/2026	DHARASHREE INDRASINGH	GEETANJALI MAJHI	//
	WP(C)/27978/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/39326/2026	PRAKASH KUMAR MAHANAND	SUBHADUTTA ROUTRAY	//
	WP(C)/27979/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/39413/2026	PRAMOD KUMAR SAHU	HIMANSU SEKHAR SATAPATHY	//
	WP(C)/27980/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/40006/2026 WP(C)/27981/2026	STATE OF ODISHA PRABESH JAYASINGH VS	DEEPAK RANJAN SUNDARAY VS	// // 0
342	D-WP(C)/37653/2026 WP(C)/27982/2026	STATE OF ODISHA SASMITA SATAPATHY VS	TIGMANSHU PATNAIK VS	// // 0
343	D-WP(C)/40947/2026 WP(C)/27983/2026	STATE OF ODISHA RADHARANI SAHANI VS	MITHUN DAS VS	// // 0
344	D-WP(C)/40861/2026 WP(C)/27984/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KURUJANGA, KENDRAPARA VS	ANIL KUMAR SWAIN VS	// // 0
345	D-WP(C)/37838/2026 WP(C)/27985/2026	STATE OF ODISHA UNION OF INDIA VS	AMIT KUMAR SAA, C.G.C VS	// // 0
346	D-WP(C)/39797/2026 WP(C)/27986/2026	RAJANIKANTA BEHERA MUKTESWAR NAIK VS	SUKANTA KUMAR DALAI VS	// // 0
347	D-WP(C)/40012/2026 WP(C)/27987/2026	STATE OF ODISHA BIBHUPADA ACHARY VS	KURESH PRASAD DASH VS	// // 0
348	D-WP(C)/39011/2026 WP(C)/27988/2026	STATE OF ODISHA JYOTI SHG, DANGARIGUDA VS	RAJIV KUMAR MAHANTA VS	// // 0
349	D-WP(C)/40015/2026 WP(C)/27989/2026	STATE OF ODISHA MANORANJAN SARANGI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
350	D-WP(C)/39328/2026 WP(C)/27990/2026	STATE OF ODISHA BANAMALI SUNA VS	SUBHADUTTA ROUTRAY VS	// // 0
351	D-WP(C)/39253/2026 WP(C)/27991/2026	STATE OF ODISHA BARENNATH PAL VS	RANJIT MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/40865/2026 WP(C)/27992/2026	USHARANI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	D-WP(C)/39968/2026 WP(C)/27993/2026	MADHU SHARMA VS SECRETARY, ODISHA STATE CONSUMER DIPUTES REDRESSAL COMMISSION, CUTTACK	ASIT KUMAR CHAUDHURY VS	// 0 //
354	D-WP(C)/40067/2026 WP(C)/27994/2026	RAJESH SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
355	D-WP(C)/39330/2026 WP(C)/27995/2026	YAM BAHADUR BISWAKARMA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
356	D-WP(C)/38083/2026 WP(C)/27996/2026	VILLAGERS OF DIMIRIPATNA, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
357	D-WP(C)/39334/2026 WP(C)/27997/2026	JAGANNATH RANA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
358	D-WP(C)/40092/2026 WP(C)/27998/2026	BALARAM TRIPATHY VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //
359	D-WP(C)/40790/2026 WP(C)/27999/2026	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
360	D-WP(C)/39430/2026 WP(C)/28000/2026	AKSHAYA KUMAR TARAI VS STATE OF ODISHA	ARUPANANDA DAS VS	// 0 //
361	D-WP(C)/40145/2026 WP(C)/28001/2026	SUNIL KUMAR MOHANTY VS STATE TAX OFFICER, CT AND GST, KENDRAPADA CIRCLE	CHITRASEN PARIDA VS	// 0 //
362	D-WP(C)/39054/2026 WP(C)/28002/2026	GANESH BAZAR BYABASAYA TRUST VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
363	D-WP(C)/40792/2026	DR.SIBA PRASAD DUTTA	SANGRAM JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28003/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/40192/2026	ROYAL TRADERS, PURI	RAKESH BEHERA	//
	WP(C)/28004/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/40795/2026	SULOCHANA BAL	SANGRAM JENA	//
	WP(C)/28005/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/40798/2026	NIROD KUMAR DAS	SANGRAM JENA	//
	WP(C)/28006/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/40797/2026	MOHIT KUMAR RAY	SANGRAM JENA	//
	WP(C)/28007/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/40305/2026	BIJAYALAXMI SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/28008/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/39789/2026	MUKTESWAR NAIK	SUKANTA KUMAR DALAI	//
	WP(C)/28009/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/38698/2026	RAJ KISHORE MALLIK @ RAJA KISHOR MALLICK	PRAFULLA KUMAR KAR	//
	WP(C)/28010/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/39051/2026	SURYAMANI MEHER	SUMIT SANGRAM PATEL	//
	WP(C)/28011/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/39069/2026	AJIT KUMAR NAG	KRISHNA CHANDRA SAHU	//
	WP(C)/28012/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/40737/2026	BRAHMANANDA PATI	MANAS RANJAN BAUG	//
	WP(C)/28013/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/40775/2026	ANUPAMA AGASTI	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/28014/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/39792/2026 WP(C)/28015/2026	ASSISTANT POSTMASTER GENERAL(PG), BHUBANESWAR MUKTESWAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //
376	D-WP(C)/40753/2026 WP(C)/28016/2026	SANDHYARANI PATRA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
377	D-WP(C)/40464/2026 WP(C)/28017/2026	SARAT CHANDRA BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
378	D-WP(C)/39129/2026 WP(C)/28018/2026	KARTIKA PARIMANIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
379	D-WP(C)/40309/2026 WP(C)/28019/2026	SHYAM SUNDAR DAS VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
380	D-WP(C)/40803/2026 WP(C)/28020/2026	PRADEEP KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
381	D-WP(C)/39537/2026 WP(C)/28021/2026	PUSPA NAIK @ PASA NAIK VS COLLECTOR , KEONJHAR	ANSHUMAN DAS VS	// 0 //
382	D-WP(C)/37242/2026 WP(C)/28022/2026	GOPINATH JENA VS THE COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK	BIRENDRA MOHAPATRA VS	// 0 //
383	D-WP(C)/39136/2026 WP(C)/28023/2026	AMARESWAR PATRA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
384	D-WP(C)/39837/2026 WP(C)/28024/2026	VIKASH KUMAR SAHA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
385	D-WP(C)/39460/2026 WP(C)/28025/2026	M/S BABAMANI ASSOCIATES, JAJPUR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	ADHIRAJ MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/39534/2026 WP(C)/28026/2026	KUMBHA NAIK VS COLLECTOR KEONJHAR	ANSHUMAN DAS VS	// 0 //
387	D-WP(C)/40188/2026 WP(C)/28027/2026	PRAKALPA, KENDUJHAR VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //
388	D-WP(C)/39531/2026 WP(C)/28028/2026	RATHI PRADHAN VS COLLECTOR, KEONJHAR	ANSHUMAN DAS VS	// 0 //
389	D-WP(C)/40446/2026 WP(C)/28029/2026	CHAITANYA OJHA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //
390	D-WP(C)/38255/2026 WP(C)/28030/2026	KESHAB CHANDRA JENA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
391	D-WP(C)/39494/2026 WP(C)/28031/2026	BASANTI BISWAL VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
392	D-WP(C)/39793/2026 WP(C)/28032/2026	MUKTESWAR NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
393	D-WP(C)/39529/2026 WP(C)/28033/2026	RAMESH NAIK VS COLLECTOR, KEONJHAR	ANSHUMAN DAS VS	// 0 //
394	D-WP(C)/40019/2026 WP(C)/28034/2026	ASHOK MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
395	D-WP(C)/39528/2026 WP(C)/28035/2026	RADHARANI NAIK VS COLLECTOR, KEONJHAR	ANSHUMAN DAS VS	// 0 //
396	D-WP(C)/40324/2026 WP(C)/28036/2026	MANORAMA DASH VS GENERAL ADMINISTRATION	BANAMALI SAHOO VS	// 0 //
397	D-WP(C)/39303/2026	SAI KRISHNA SHG, DUDURANTA,MAYURBHANJ	RAJIV KUMAR MAHANTA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28037/2026	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/39133/2026 WP(C)/28038/2026	M/S SATYABADI CONSTRUCTION PVT.LTD., BHUBANESWAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
399	D-ABLAPL/25391/2026 ABLAPL/10072/2026	JAGABANDHU@JAGANNATH SA VS STATE OF ODISHA	SARBESWAR SAHOO VS	NILGIRI /342 /2026 () //
400	D-ABLAPL/25414/2026 ABLAPL/10073/2026	SUDHANSHU SEKHAR ROUT VS STATE OF ODISHA	AVIJIT PATNAIK VS	CHANDRASEKHARPUR /716 /2026 () //
401	D-ABLAPL/25477/2026 ABLAPL/10074/2026	RAJIB LOCHAN PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	KOMNA PS /290 /2026 () //
402	D-ABLAPL/25494/2026 ABLAPL/10075/2026	ABHISEKH BHOL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /426 /2026 () //
403	D-ABLAPL/25920/2026 ABLAPL/10076/2026	SURENDRA PARIDA@NARAYANA PARIDA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000033/2026
404	D-ABLAPL/25594/2026 ABLAPL/10077/2026	SUKANTA PRADHAN @ TUTU PRADHAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MAHILA P.S.(BBSR) /253 /2026 () //
405	D-ABLAPL/23779/2026 ABLAPL/10078/2026	SUBHANSU SEKHAR @ DIPU SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /172 /2026 () //
406	D-ABLAPL/25921/2026 ABLAPL/10079/2026	AMJAD ALI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KOMNA PS /265 /2026 () //
407	D-ABLAPL/25624/2026 ABLAPL/10080/2026	SUSANTA KU. BISHOYI @ PINTU VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /187 /2026 () //
408	D-ABLAPL/24854/2026 ABLAPL/10081/2026	MOKSHYA RAM PRADHANI VS	DHANANJAYA MUND VS	KOKSARA /167 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/26015/2026 ABLAPL/10082/2026	STATE OF ODISHA ULLAS BEHERA VS	RATNAKAR SAHOO VS	// DHENKANAL SADAR /682 /2026 ()
410	D-ABLAPL/25714/2026 ABLAPL/10083/2026	STATE OF ODISHA RAJENDRA PANI VS	SUKANTA KUMAR NAYAK VS	// / /0 ()
411	D-ABLAPL/25334/2026 ABLAPL/10084/2026	STATE OF ODISHA PRAVAT NAYAK@PRAVAT KUMAR NAYAK VS	SOUBHAGYA KUMAR DASH VS	// RAMACHANDRAPUR /26 /2026 ()
412	D-ABLAPL/25776/2026 ABLAPL/10085/2026	STATE OF ODISHA UTTAR KANHAR VS	KULDEEP MOHANTY VS	// GOCHHAPADA /165 /2024 ()
413	D-ABLAPL/26037/2026 ABLAPL/10086/2026	STATE OF ODISHA SAWAN SUBUDHIRAY VS	ASHUTOSH MISHRA VS	// / /0 ()
414	D-ABLAPL/25815/2026 ABLAPL/10087/2026	STATE OF ODISHA DEEPAK NAIK VS	OM PRAKASH SARAN VS	// DHENKANAL TOWN /499 /2026 ()
415	D-ABLAPL/25855/2026 ABLAPL/10088/2026	STATE OF ODISHA CHANDRA KANTA KAMILA VS	AMULYA RATNA PANDA VS	// KAMARDA /185 /2026 ()
416	D-ABLAPL/26137/2026 ABLAPL/10089/2026	STATE OF ODISHA PRASANNA PATRA @ PRASANNS KU PATRA @ PRASANNS KUMAR PATRA VS	KULDEEP MOHANTY VS	// BALASORE SADAR /629 /2025 ()
417	D-ABLAPL/25856/2026 ABLAPL/10090/2026	STATE OF ODISHA SUNITA SHARMA VS	SUVASHISH PATTANAIAK VS	// PURI TOWN /355 /2025 ()
418	D-ABLAPL/25829/2026 ABLAPL/10091/2026	STATE OF ODISHA PRAKASH MALIK VS	PRIYA RANJAN SINGH VS	// NIHALPRASAD /134 /2026 ()
419	D-ABLAPL/25858/2026 ABLAPL/10092/2026	STATE OF ODISHA SAROJ KISHORE PATTANAIAK VS	DEBASIS SAHOO VS	// NANDIPADA /408 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/25881/2026 ABLAPL/10093/2026	BHARAT MUDULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /384 /2026 () //
421	D-ABLAPL/25859/2026 ABLAPL/10094/2026	CHITTARANJAN JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAIKANI-DIHI /41 /2026 () //
422	D-ABLAPL/25905/2026 ABLAPL/10095/2026	SALILA KUMAR BEHURA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /462 /2026 () //
423	D-ABLAPL/26030/2026 ABLAPL/10096/2026	BRAJAKISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PARADEEP MODEL /165 /2024 () //
424	D-ABLAPL/25861/2026 ABLAPL/10097/2026	RAMESH KUMAR BEHERA @ RAMESH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /221 /2026 () //
425	D-ABLAPL/25922/2026 ABLAPL/10098/2026	RAMACHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000092/2026
426	D-ABLAPL/24822/2026 ABLAPL/10099/2026	ASHISH PALAI@ASHISH POLLAI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	CYBER CRIME AND ECONOMIC OFFEN () //
427	D-ABLAPL/26048/2026 ABLAPL/10100/2026	TUNA BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /160 /2026 () //
428	D-ABLAPL/24561/2026 ABLAPL/10101/2026	AGNISWAR RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /128 /2026 () //
429	D-ABLAPL/24853/2026 ABLAPL/10102/2026	AKSHAY KUMAR BEHERA VS STATE OF ODISHA	JAGADIP SAHOO VS	DASARATHPUR /174 /2026 () //
430	D-ABLAPL/26053/2026 ABLAPL/10103/2026	JULU @ SAMBIT BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /307 /2026 () //
431	D-ABLAPL/25694/2026	BEGUM SARIFA KHATUN	DALIRANI BEHURAY	ANANTPUR /173 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10104/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/26057/2026 ABLAPL/10105/2026	REBATI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /243 /2026 () //
433	D-ABLAPL/26179/2026 ABLAPL/10106/2026	HIMANSU SUNANI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	MURIBAHAL /139 /2026 () //
434	D-ABLAPL/26062/2026 ABLAPL/10107/2026	PRABIN KUMAR BEHERA @ PABINA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /194 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000445/2026
435	D-ABLAPL/25291/2026 ABLAPL/10108/2026	SADASIBA SWAIN VS STATE OF ODISHA	MANASI SETHI VS	NACHUNI /328 /2026 () //
436	D-ABLAPL/26106/2026 ABLAPL/10109/2026	SEK@ SK. JUMA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /218 /2026 () //
437	D-ABLAPL/25835/2026 ABLAPL/10110/2026	NATHURAM SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /325 /2026 () //
438	D-ABLAPL/25849/2026 ABLAPL/10111/2026	JAGANNATH KHUNTIA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	JENAPUR /218 /2026 () //
439	D-ABLAPL/26160/2026 ABLAPL/10112/2026	AKSHAYA BISWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /222 /2026 () //
440	D-ABLAPL/26144/2026 ABLAPL/10113/2026	SOUMYA RANJAN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
441	D-ABLAPL/25164/2026 ABLAPL/10114/2026	NARAYAN RAY VS STATE OF ODISHA	DEEPAK KUMAR RAJ VS	MAHILA P.S. BUXIBAZAR /112 /2026 () //
442	D-ABLAPL/25895/2026 ABLAPL/10115/2026	CHINMAYA BISWAL VS	PANCHANAN PANIGRAHI VS	PARJANG /413 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//